(b) and (c) Do not arise.

श्री धर्मदास शास्त्री : अध्यक्ष जी, मैं यह पूछना चाहूंगा कि देश में स्टील की कमी की व्यवस्था कैसे बनी हुई है और कब तक कंट्रोल में आ जायेगी ? यह व्यवस्था किस तरह से है ?

श्री एन० के० पी० साल्वे : 1980 में ज्वायंट प्लांट कमेटी ने जो गाईड-लाइन्स दी हैं, उसके हिसाब से यह बंटवारा होता है। इन दिनों पर्याप्त मात्रा में इस्पात मिलने की वजह से किसी तरह का कोई कोटा या परमिट का आधार नही रहा है। इस कमेटी ने जो गाइड-लाइन्स दी है, उसके हिसाब से चार ग्रेड कर दिए गए हैं। वे हैं, ए-बी-सी और डी। ए में कोल सेक्टर, डिफेन्स और रेलवेज आदि हैं। बी मे स्टेट और सेन्ट्रल गवर्नमेंट के डिपार्टमेंट वगैरह हैं। सी में, मीडियम इंडस्ट्रीज वगैरह हैं और डी में, बचे-खुचे होते हैं। जब भी किसी वी०आइ० पी० की डिमाण्ड आती है तो उसे आयरन एण्ड स्टील कंट्रोलर के पास भेज दिया जाता है। उनके पास पांच परसेंट ग्रान्ट देने की डिस्क्रीशनरी पावर्स होती हैं।

श्री धर्मदास शास्त्री : किन-किन इंस्टीट्यूशन्स को प्राथमिकता दी जाती है और उस प्राथमिकता का आधार क्या है ?

श्री एन० के० पी० साल्वे : मैंने पहले भी निवेदन किया है। "ए" कैटेगिरी में ये चीजें आती हैं।

Steel plants, Coal sector, Defence, Railways, CEA-Sponsored projects, Irrigation scheme, Public Sector Heavy Engineering Units, CPWD, P&T, ONGC, State and Small Industries Corporation, Department of Atomic Energy, Cement industries in charge of medium sector, Fertilisers, News print and paper.

भारतीय प्रशासनिक सेवा के अनुसूचित जनजाति क्षेत्रों में काम करने वाले अधिकारियों को विशेष प्रशिक्षण देना

*354. **श्री दलीप सिंह भूरिया** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय प्रशासनिक सेवा के अनुसूचित जनजाति क्षेत्रों में काम करने वाले अधिकारियों को कोई विशेष प्रशिक्षण देने की आवश्यकता अनुभव की गई है;

(ख) क्या सरकार केन्द्रीय स्तर पर इस प्रकार का प्रशिक्षण देने की व्यवस्था करने पर विचार कर रही है;

(ग) यदि हां, तो यह किस प्रकार से लागू की जायेगी;

(घ) क्या विशेष प्रशिक्षण के अभाव में ये अधिकारी अनुसूचित जनजातियों की समस्याओं को ठीक प्रकार से समझ नही पाते हैं जिसके परिणामस्वरूप अनुसुचित जनजाति क्षेत्रों को सरकारी योजनाओं का पूरा लाभ नही मिल पाता है; और

(ङ) यदि हां, तो सरकार द्वारा इस संबंध में अब तक क्या कार्यवाही की गई है ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c) Government have all along realised the importance of trained personnel for working in the tribal areas. During induction training IAS probationers are given talks on problems of development of Scheduled Tribes. Later during the Professional Course, the IAS probationers are attached in small groups of 3 or 4 with tribal villages for about 2 weeks with a view to give them a first-hand feel of the problems of the Scheduled Tribes, prospects

for development of such areas and to develop in them an ampathy for the tribals. Central and State Government training institutions regularly conduct seminars and in-service training courses on different aspects of tribal development for the IAS and other officers who are working in the Scheduled Tribes areas or are otherwise concerned with the development of such areas.

(d) and (e) Do not arise in view of the position explained in parts (a), (b) and (c) above.

श्री दलीप सिंह भूरिया : अध्यक्ष जी, आप जानते हैं कि आदिवासी लोग विशेषकर गांवों में और पहाड़ों में रहते हैं। उनकी भाषा और कल्चर अलग है। जो अधिकारी वहां जाते हैं, वे न तो गरीब हैं, और न गरीबी जानते हैं और न भाषा तथा घूमना-फिरना जानते हैं। ऐसी स्थिति में, मैं यह जानना चाहता हूं कि आदिवासी एरियाज में जो अधिकारी काम कर रहे हैं, उनके लिए क्या कोई स्पेशल ट्रेनिंग की व्यवस्था या कोई योजना है ? क्या ऐसी कोई कमेटी बनाई गई है जो उस बारे में विचार कर रही है ? क्या कार्यवाही हो रही है; कृपया बताए ?

SHRIMATI RAM DULARI SINHA : In addition to this training which is imparted to IAS Officers during their probation, as I have already stated, elaborate training courses have been devised for them. As I have already stated, elaborate inservice training courses have been devised for them. These are being conducted both at the Central level and at the State level. During the last three years, seven training courses and seminars in tribal development have been conducted at the Central level and 16 training courses and seminars at the State level. These have been found to be quite useful.

श्री दलीप सिंह भूरिया : अध्यक्ष महोदय, जैसा कि मंत्री जी ने कहा, एक समय महेश्वरी प्रसाद कमेटी बनी थी जिसने बहुत सारी बातों की सिफारिश इस बात के लिये की थी कि ट्राइबल एरियाज का विकास जो नहीं हो रहा है उसका कारण यह है कि जो अधिकारी वहां जाता है वह वहां की भावना और कल्चर को नही जानता है, इसलिये वहाँ का विकास नही हो रहा है। तो मैं जानना चाहता हूं कि उस महेश्वरी प्रसाद कमेटी की जो रिपोर्ट थी वह किस स्थिति में है ?

SHRIMATI RAM DULARI SINHA : The Maheshwari Prasad Committee was formed in 1979. It went into the question of personnel policy relating to all categories of personnel posted in tribal areas. This Committee suggested a careful selection of personnel for tribal areas and it also suggested incentive allowance to such officers who are posted there. It also recommended housing and educational facilities to the officers working in tribal areas. The recommendations of this Committee were sent to the State Governments who have accepted them in principle.

SHRI KRISHNA CHANDRA HALDER : The Minister has stated many things. But, as you know, the tribal people live in backward areas, hilly areas and forest areas. When the IAS officers are posted in tribal areas, they should know their language, they should know their culture, they should understand the people there. They should leave their bureaucratic attitude because those people are very backward, simple, culturally backward, educationally backward and economically backward. At the time of posting of the IAS officers, I want to know whether the first criterion would be that those IAS officers should know the language of those people, should know their culture and also their economic backwardness so that they leave their bureaucratic attitude and understand the people. I want to know whether this would be one of the criteria or conditions for appointment and posting of IAS officers in those areas.

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : With your permission, Sir,—I am not answering the question—I should like to register a protest. The hon. Member, whether by mistake or intentionally, I do not know, has said that the tribals are culturally backward. I do not think that we should have such an attitude. They do have their culture and it is worthy of our respect. It may be different from that of some of us. All of us here have different cultures, but I do not think that anybody should be considered higher or lower than others.

MR. SPEAKER : It was a slip, I think.

SHRI KRISHNA CHANDRA HALDER : I did not say 'culturally' ; I said 'economically'.

SHRI SATYASADHAN CHAKRABORTY : Actually what he meant was, educationally backward; not culturally.

SHRIMATI INDIRA GANDHI : But he used the word 'cultural'.

(Interruptions)

SHRI P.C. SETHI : As far as selection of these officers is concerned, only those officers who have got the psyche and sympathy for the tribal areas and for the tribal people are being selected to be posted in those areas. During the training they are posted in the nearby areas where the tribal people remain and they are acquainted with them. So, the question of posting such people who are not acquainted with their language or culture does not arise. But it is possible that because the tribals have got so many dialects that some of the dialects may not be known to them. As far as their psychology is concerned, these officers are acquainted with that.

श्री सोमजीभाई डामोर : जब ज्ञानी जैल सिंह होम मिनिस्टर थे, तो उन्होंने एम पीज की एक कांफरेंस में आश्वासन दिया था कि आदिवासी क्षेत्रों में आदिवासी अधिकारी रखे जाएंगे। उस आश्वासन को दिए हुए तीन चार साल हो गए हैं। उस पर अमल क्यों नही किया जाता है ?

श्री प्रकाश चन्द्र सेठी : जहाँ ऐसे अधिकारी उपलब्ध हैं, वहाँ उनको रखा जाता है। मुश्किल यह है कि ऐसे अधिकारी, जो उच्च प्रशिक्षण प्राप्त किए हुए हैं, आदिवासियों में कम मिलते हैं। लेकिन उनसे सहानुभूति रखने वाले अधिकारी रखे जाते हैं।

———

WRITTEN ANSWERS TO QUESTIONS

Setting up of Electronics Units in Goa

*345. SHRIMATI SANYOGITA RANE :
DR. PRATAP WAGH : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the World Bank had shown interest in the potential of Union Territory of Goa as an electronics growth centre;

(b) whether a comprehensive survey for locating the site for setting up of electronics unit in Goa had been carried out; and

(c) if so, the details thereof ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) According to information, a Deputy Manager of IDBI alongwith an official from World Bank visited Goa. The World Bank official showed some interest in the Economic Development Corporation's proposal of developing the electronics industry in the State.

(b) No, Sir.

(c) Does not arise.